NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No. 163/(MAH)/2017

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. ShyamPriya Credit Capital Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

Common Order

TCSP 161/2017/230-232/2017/ NCLT/MB//MAH/2017 TCSP 162/230-232/2017/ NCLT/MB//MAH/2017 TCSP 163/2017/230-232/2017/ NCLT/MB//MAH/2017 TCSP 164/230-232/2017/ NCLT/MB//MAH/2017 TCSP 165/2017/230-232/2017/ NCLT/MB//MAH/2017

At the request of Petitioner counsel, list this matter on 12th April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)